



HON'BLE SHRI JUSTICE KRUSHNA RAM MOHAPATRA

01.	NAME	:	JUSTICE KRUSHNA RAM MOHAPATRA
02.	POST HOLD	:	ADDITIONAL JUDGE, ORISSA HIGH COURT, CUTTACK
02.	FATHER'S NAME	:	LATE JUSTICE SARAT CHANDRA MOHAPATRA
03.	DATE OF BIRTH	:	18.04.1965
04.	PERMANENT ADDRESS	:	Qrs. No.B/43, Sector-7, CDA, Cuttack-753014
05.	PRESNET ADDRESS	:	-Do-
06.	BLOOD GOUP	:	A +ve
07.	PAN NO.	:	ACYPM6369C
08.	PHONE NOs.	:	0671-2365153 (Res.) 0671-2363177 (Res.) 0671-2509101 (Off.) 09437003153 (M)
08.	QUALIFICATION	:	B.A., LL.B.

09.	EXPERIENCE	<p>:</p> <ul style="list-style-type: none"> <li>• Enrolled as an Advocate in Orissa State Bar Council on 07.02.1988. Have experience of 26 years at the Bar in different branches of Law including Civil, Service, Criminal and Constitution etc. Guardians and Wards Act, Hindu Minority and Guardianship Act, Hindu Adoption and Maintenance Act, Juvenile Justice (Care and Protection) Act etc.</li> <li>• Worked as Additional Standing Counsel for the State as well as Orissa Public Service Commission.</li> <li>• Advocate for Central Cooperative Banks Limited., Keonjhar, National Institute of Open Schooling under the Ministry of HRD, Government of India, New Delhi and Neelachal Ispat Nigam Limited, Bank of Baroda etc.</li> </ul>
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